

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **28.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Culver Max Entertainment Pvt. Ltd.
Vs
Vimalarani Britto

MAIN PETITION NUMBER :CP(IB)/164(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IA(IBC)/477(CHE)2024

ORDER

Present: None for the Petitioner.
Shri. R. Sankaran, IRP in person.
None for the Respondent.

IRP report is already on record.

Till date, reply not filed by the Respondent.

Last opportunity is granted to the Respondent to file reply.

List the petition for hearing on **19.08.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs